

**Land offered to ICAR institutes in Orissa**

958. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of ICAR institutions in Orissa, location-wise;

(b) how much land State Government has offered and whether it was free of cost or with cost; and

(c) the offer made by other State Governments in respect of land offered to ICAR Institutes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) 1. Central Rice Research Institute, Cuttack.

2. Central Institute of Fresh-water Aquaculture, Dhauli; Kausalyaganj.

3. Central Tuber Crops Research Institute's Regional Station, Bhubneswar.

(b) and (c) The information is being collected and will be placed on the Table of Lok Sabha.

**Increase in land and building prices in cities**

959. SHRI BALASAHEB VIKHE PATIL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that in cities and towns land and building prices are going up and are beyond the reach of fixed income groups;

(b) if so, the basic reasons thereof; and

(c) whether Government propose to curb these prices ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c) Price rise is a general phenomenon caused by high inflation in recent times. It is more noticeable in the case of lands and buildings in urban areas because of fast rate of urbanisation and limited supply of serviced land. Various steps have been taken to increase supply of developed land and release it at controlled prices to curb the trend.

**Loans to commercial concerns for acquisition of deep-sea trawlers**

960. SHRI BHARAT KUMAR ODEDRA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether commercial concerns were advised to acquire new fishing vessels and assured that subsidy will be given to Indian ship builders for constructing deep sea fishing trawlers;

(b) if so, the number of commercial concerns which were sanctioned loans and the subsidy given, State-wise; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Subject to availability of funds, loans are available to eligible Indian entrepreneurs desirous of acquiring deep sea fishing trawlers. Subsidy to Indian ship builders for construction of trawlers indigenously is also available.

(b) The state-wise break-up of such companies is as under :

State	Number of Companies
1	2
Andhra Pradesh	23